

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-517**

IB-866/PB/2018

IA/921/2022, IA/2705/2022, IA/2431/2023

**IN THE MATTER OF:**

Edelweiss Asset Reconstruction Co. Ltd.

**....Applicant**

**Vs.**

Magra Industries Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC Liq.

**Order delivered on 16.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Re-notified to **10.05.2024**.

**Sd/-  
(Court Officer)**